

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.2771
TO BE ANSWERED ON 3RD AUGUST, 2022**

PROCUREMENT OF FOOD GRAINS

2771. SHRI VENKATESH NETHA BORLAKUNTA:

DR. G. RANJITH REDDY:

SHRIMATI KAVITHA MALOTHU:

SHRI PASUNOORI DAYAKAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the policy laid down for the procurement of foodgrains and public distribution system;**
- (b) whether the Ministry is procuring and distributing foodgrains as per the above policy; and**
- (c) if so, the details of procurement and distribution during the last five years, year-wise and State-wise?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) and (b): State Government agencies and Food Corporation of India (FCI) purchase wheat & paddy within the stipulated period with prescribed Fair Average Quality (FAQ) specification at Minimum Support Price (MSP) for Central Pool. The estimates for procurement of wheat and paddy are finalized by Government of India in consultation with State Governments and Food Corporation of India, before the commencement of each marketing season based upon estimated production, marketable surplus and agricultural crop pattern.

.....2/-

Coarsegrains are procured at MSP by State Governments as per the procurement plan prepared in consultation with FCI and approved by the Central Government, subject to its distribution by the State Government under National Food Security Act (NFSA)/ Other Welfare Schemes (OWS).

Targeted Public Distribution System (TPDS) is implemented under the National Security Act (NFSA), 2013 in all States/UTs. The Act provides coverage upto 75% of the rural population an upto 50% of the urban population for receiving foodgrains (rice, wheat and coarsegrains) at highly subsidized rates of Rs.3/2/1 per kg respectively. Under the Act eligible families comprise of Priority Households (PHH) and Antyodaya Anna Yojana (AAY) families. The Priority Households are entitled to receive 5 kg of foodgrains per person per month and the families covered under the AAY receive 35 kg of foodgrains per month per family at the same rate.

(c): State-wise quantity of Wheat and Paddy (in terms of rice) procured by Government agencies for Central Pool during the last five years is at Annexure-I and Annexure-II respectively.

State-wise foodgrains lifted by States for distribution under various schemes during the last five years is at Annexure III.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.2771 FOR ANSWER ON 03.08.2022 IN THE LOK SABHA.****WHEAT PROCUREMENT FOR CENTRAL POOL**

(Fig in LMT)

SL No	STATES/ UTs	RMS 2017-18	RMS 2018-19	RMS 2019-20	RMS 2020-21	RMS 2021-22
1	Punjab	117.06	126.92	129.12	127.14	132.22
2	Haryana	74.32	87.84	93.20	74.00	84.93
3	Uttar Pradesh	36.99	52.94	37.00	35.77	56.41
4	Madhya Pradesh	67.25	73.13	67.25	129.42	128.16
5	Bihar	0.00	0.18	0.03	0.05	4.56
6	Rajasthan	12.45	15.32	14.11	22.25	23.40
7	Uttrakhand	0.02	1.10	0.42	0.38	1.44
8	Chandigarh	0.08	0.14	0.13	0.11	0.17
9	Delhi	0.00	0.00	0.00	0.00	0.06
10	Gujarat	0.07	0.37	0.05	0.77	1.71
11	Maharashtra	0.00	0.00	0.00	0.00	0.01
12	Himachal Pradesh	0.00	0.01	0.01	0.03	0.13
13	Jammu & Kashmir	0.00	0.00	0.00	0.00	0.24
14	West Bengal	0.00	0.00	0.00	0.00	0.00
TOTAL		308.24	357.95	341.32	389.92	433.44

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.2771 FOR ANSWER ON 03.08.2022 IN THE LOK SABHA.

PADDY (IN TERMS OF RICE) PROCUREMENT FOR CENTRAL POOL

[Figures in LMT]

S. No.	STATES/ UTs	KMS 2016-17	KMS 2017-18	KMS 2018-19	KMS 2019-20	KMS 2020-21
1	Andhra Pradesh	37.24	40.00	48.06	55.33	56.66
2	Telangana	35.96	36.18	51.90	74.54	95.25
3	Assam	0.46	0.35	1.03	2.11	1.42
4	Bihar	12.34	7.93	9.49	13.41	23.84
5	Chandigarh	0.13	0.14	0.13	0.15	0.19
6	Chattisgarh	40.22	32.55	39.71	50.53	47.62
7	Delhi	0.00	0.00	0.00	0.00	0.00
8	Gujarat	0.01	0.01	0.09	0.14	0.74
9	Haryana	35.83	39.92	39.41	43.07	37.89
10	Jharkhand	1.39	1.43	1.53	2.55	4.28
11	Jammu & Kashmir	0.08	0.13	0.09	0.10	0.26
12	Karnataka	0.00	0.00	0.59	0.41	1.38
13	Kerala	3.08	3.29	4.65	4.83	5.20
14	Madhya Pradesh	13.14	10.96	13.95	17.40	24.97
15	Maharashtra	3.09	1.79	5.80	11.67	12.72
16	Odisha	36.30	32.87	44.47	47.98	52.58
17	Puducherry	0.00	0.00	0.00	0.00	0.00
18	Punjab	110.52	118.39	113.34	108.76	135.89
19	NEF (Tripura)	-	-	0.07	0.14	0.17
20	Tamilnadu	1.44	9.94	12.94	22.04	30.53
21	Uttar Pradesh	23.54	28.75	32.33	37.90	44.78
22	Uttrakhand	7.06	0.38	4.62	6.82	7.18
23	West Bengal	19.23	16.73	19.79	18.38	18.90
Total		381.06	381.74	443.99	518.26	602.45

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.2771 FOR ANSWER ON 03.08.2022 IN THE LOK SABHA.

Statewise lifting of foodgrains during last 5 years (Based on DISFM)

Figs. In LMT

YEAR	2017-18		2018-19		2019-20		2020-21		2021-22	
	Wheat	Rice	Wheat	Rice	Wheat	Rice	Wheat	Rice	Wheat	Rice
BIHAR	21.54	35.68	20.93	34.10	21.57	34.93	28.75	59.50	38.90	59.29
JHARKHAND	2.09	15.43	2.22	16.06	1.99	16.83	2.65	26.10	11.99	19.31
ORISSA	4.03	22.36	3.49	19.57	3.37	20.59	4.54	31.46	5.66	36.08
WEST BENGAL	28.56	16.40	31.06	17.46	30.58	17.58	40.92	34.86	55.80	30.18
SIKKIM	0.04	0.44	0.04	0.44	0.04	0.45	0.04	0.58	0.04	0.62
TOTAL	56.25	90.30	57.73	87.64	57.56	90.36	76.90	152.50	112.39	145.47
ASSAM	0.71	17.17	1.61	17.35	0.86	17.45	0.86	27.63	0.99	30.24
ARUNACHAL	0.00	0.93	0.00	0.92	0.00	0.94	0.00	1.22	0.00	1.37
TRIPURA	0.36	2.66	0.37	2.62	0.37	2.49	0.29	3.48	0.37	3.45
MANIPUR	0.06	1.68	0.03	1.87	0.00	1.79	0.00	2.83	0.00	2.41
NAGALAND	0.00	1.66	0.00	1.65	0.00	1.67	0.00	2.16	0.00	2.30
MIZORAM	0.01	0.99	0.01	0.77	0.01	0.87	0.01	1.05	0.01	1.24
MEGHALAYA	0.29	1.63	0.24	1.66	0.22	1.74	0.22	2.67	0.25	2.93
TOTAL	1.43	26.71	2.25	26.85	1.46	26.96	1.38	41.06	1.62	43.93
DELHI	3.64	1.07	3.40	0.97	3.74	1.31	6.35	1.97	6.97	1.90
HARYANA	7.56	0.29	33.52	0.29	15.52	0.25	14.02	0.34	35.59	0.73
HIMACHAL	3.17	2.08	3.33	2.01	3.34	2.04	3.75	2.75	4.26	2.67
J & K	2.57	6.98	2.85	7.16	2.58	6.79	2.88	8.33	2.98	7.97
LADAKH	0.00	0.00	0.00	0.00	0.00	0.00	0.11	0.19	0.14	0.25
PUNJAB	13.91	0.31	19.72	0.34	17.40	0.31	17.30	0.53	34.49	1.39
CHANDIGARH	0.26	0.03	1.15	0.03	0.37	0.02	0.10	0.00	0.14	0.03
RAJASTHAN	22.86	0.41	26.67	0.44	29.05	0.48	47.81	1.07	50.51	1.35
UTTAR PR	58.66	40.84	56.75	38.51	56.49	38.95	80.53	72.55	107.41	65.66
UTTRANCHAL	2.17	3.15	2.19	2.98	2.60	2.81	3.12	4.39	4.26	5.50
TOTAL	114.80	55.17	149.56	52.74	131.09	52.95	175.97	92.13	246.74	87.45
ANDHRA PR	0.21	20.09	0.20	20.85	0.21	21.95	0.14	37.43	0.02	42.03
TELANGANA	0.49	14.40	0.57	14.55	0.43	17.82	0.45	28.06	0.71	27.45
KERALA	2.92	12.24	3.17	13.35	2.58	11.58	3.72	19.18	5.02	20.40
KARNATAKA	2.25	31.39	0.85	35.18	0.66	36.52	3.28	43.26	6.43	46.42

TAMILNADU	2.03	40.13	3.12	37.24	2.38	40.47	4.06	58.43	9.09	54.72
PONDICHERRY	0.00	0.01	0.01	0.01	0.01	0.01	0.00	0.28	0.09	0.32
A&N ISLANDS	0.07	0.10	0.07	0.11	0.05	0.09	0.06	0.18	0.05	0.18
LAKSHADWEEP	0.00	0.06	0.00	0.05	0.00	0.05	0.00	0.04	0.00	0.06
TOTAL	7.96	118.41	8.00	121.33	6.32	128.49	11.71	186.87	21.40	191.59
GUJARAT	17.98	7.81	15.53	6.96	15.36	6.53	26.20	10.90	30.86	13.33
MAHARASHTRA	26.85	23.12	24.90	21.56	24.99	21.27	34.27	39.77	44.88	28.97
GOA	0.12	0.54	0.27	0.54	0.15	0.52	0.09	0.77	0.33	0.81
MADHYA PR	27.03	9.57	57.83	9.68	34.62	9.50	37.01	18.14	46.83	13.63
CHHATTISGARH	0.53	14.88	0.35	14.90	0.30	14.63	0.33	22.48	0.43	25.27
DAMAN & DIU	0.03	0.03	0.02	0.03	0.02	0.03	0.01	0.12	0.05	0.27
D&N HAVELI	0.01	0.11	0.01	0.10	0.01	0.11	0.02	0.15		
TOTAL	72.55	56.07	98.92	53.76	75.46	52.59	97.94	92.33	123.38	82.28
GRAND TOTAL	253.00	346.66	316.47	342.31	271.89	351.35	363.90	564.88	505.55	550.73
